

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NOS.111 & 112 OF 2015

Dated : 27th August, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

**APPEAL NO.111 OF 2015 &
IA No.179, 180 of 2015 & I.A. No. 244 of 2015**

In the matter of :

Global Energy Pvt. Ltd. ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tabrez Malawat
Mr. Roumita Dey

Counsel for the Respondent(s) : Mr. M.Y. Deshmukh for R.2

**APPEAL NO.112 OF 2015 &
IA No.181,182 of 2015 & I.A. No. 243 of 2015**

In the matter of :

Global Energy Pvt. Ltd. ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tabrez Malawat
Mr. Roumita Dey

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Mr. Nirav Shah
Mr. Udit Gupta
Mr. Bishwabondhu for R.2

Mr. M.Y. Deshmukh for R.3

ORDER

As agreed by learned counsel for the parties, list these matters for hearing
on **08.09.2015.**

(I.J. Kapoor)
Technical Member
Ts/mk

(Justice Ranjana P. Desai)
Chairperson